

Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )

Appeal No. 225 of 2013

Dated : 10<sup>th</sup> April, 2014

In the matter of

Moser Bear Clean Energy Ltd.  
Versus  
C.E.R.C.

... Appellant(s)

... Respondent(s)

ORDER

The Bench has not assembled.

As agreed by the learned counsel for the parties, post the  
matter on 24.04.2014.

COURT MASTER